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SLP(C)No. 18233 OF 2001

ITEM No.27

Court No. 8

SECTION XVI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.18233/2001

(From the judgement and order dated 06/08/2001 in APO 352/92
of The HIGH COURT OF CALCUTTA)

VITHALBHAI PVT. LTD.

Petitioner (s)

VERSUS

UNION BANK OF INDIA

Respondent (s)

(With prayer for interim relief)
(With office report)

Date : 22/03/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr. Suman J.Khaitan,adv.for
M/s. O.P. Khaitan & Co.,Adv.

For Respondent (s) Mr. Hemant Chaudhary,adv.
Mr. Sanjeev Malhotra,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J

.SP2

Leave granted.
Short point is involved.
Liberty to mention.

.SP1

(Suman Wadhwa)
Court Master

(Radha Rani Bhatia)
Court Master